

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

01.11.2007

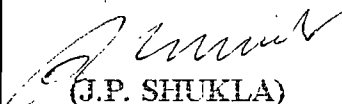
OA No. 303/2007 with MA 190/2007

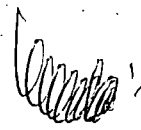
Mr. Hari Kishan Saini, Counsel for applicant.

Heard the learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to *withdraw this OA with liberty reserved to him to file fresh duly constituted OA for the same cause of action.*

In view of the submission made by the learned counsel for the applicant, *he is permitted to withdraw this OA with permission to file fresh OA for the same cause of action.* Accordingly, the OA is disposed of as having been withdrawn.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

*Copy him vide no
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